

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**APPEAL NO. 292 OF 2014 &
IA NO. 25 OF 2015 &
IA NOS. 216 OF 2016, 419 OF 2017, 547 & 548 OF 2018**

Dated: 18th October, 2019

**Present: Hon'ble Mrs. Justice ManjulaChellur, Chairperson
Hon'ble Mr. B.N. Talukdar, Technical Member (P&NG)**

In the matter of :

**Gujarat Gas Co. Ltd. Appellant(s)
Versus
Petroleum & Natural Gas Regulatory Board&Anr.....Respondent(s)**

Counsel for the Appellant(s) : Mr. AmitKapur
Ms. PoonamVerma
Ms. VishrovMukerjee

Counsel for the Respondent(s) : Ms. SonaliMalhotrafor R.1
Ms. ItiAgarwalfor R.2

ORDER

Heard Mr. Gopal Jain, senior counsel for the Respondent for some time in presence of Mr. RamjiSrinivasan, senior counsel for the Appellant.

List the matter for further hearing on **01.11.2019.**

**(B.N. Talukdar)
Technical Member (P&NG)**
Js/mkj

**(Justice ManjulaChellur)
Chairperson**